

(d) The mandate of Unique Identification Authority of India (UIDAI) is to issue unique identification numbers to residents of the country. The UID numbers are meant to prove only identity and not citizenship.

To speed up generation of Aadhaar numbers, UIDAI has scaled up the capacity of Biometric Automated Identity Systems (ABIS) for the biometric de-duplication to 1 million aadhaars per day. To minimize validation failures at the processing stage, the enrolment client features have been enriched and a number of validation checks have been built into the front end enrolment client. These include (i) local authentication of operators/supervisors (ii) age and relationship authentication (iii) End of Day (EOD) review of demographic data by supervisor (iv) periodic sync of the enrolment machines with CIDR has been made mandatory (v) periodic report and analytics of the data uploaded are shared with the Registrars and Enrolment Agencies. To ensure regular upload of enrolment packets by the enrolment Agencies, appropriate changes will be made at the enrolment client end as well as the server end.

#### **Aadhar and NPR**

396: SHRI PRAKASH JAVADEKAR: Will the PRIME MINISTER be pleased to state:

(a) the number of Aadhaar numbers that have been given under the UID project till now;

(b) the details, year wise;

(c) the number of requests that are pending;

(d) by what time Government expect to give Aadhaar Number to all the applicants; and

(e) in what manner Government would avoid duplication between Aadhaar and NPR (National population Register)?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) The total number of Aadhaars generated as on 01.03.2012 is 13,68,82,913.

(b) The year wise details are as under:

2010	–	7,71,158
2011	–	10,21,09,536
2012	–	3,40,02,219
TOTAL		<u>13,68,82,913</u>

(c) and (d) Enrolment data packets of 19.19 crore residents had been received by the Central Identities Data Repository. The processing of the balance 5.50 crore resident data packets is underway and is expected to be completed by May 2012.

(e) The Registrar General of India (RGI) is creating of National Population Register (NPR) of person usually residing in India under the Citizenship (Registration of Citizens and Issue of National Identity Cards) Rules, 2003 read with the Citizenship Act, 1955. UIDAI is issuing Unique Identification Numbers (called Aadhaar numbers) to all residents through the multiple registrar model. RGI is one of its Registrars. At the time of setting up of UIDAI, the Authority was also mandated with the task of collation of NPR with UID. An Inter Ministerial Coordination Committee (IMCC) was constituted by the Office of the Registrar General of India, Ministry of Home Affairs on 13th May, 2010 to coordinate the matters arising from the interface between the NPR and UID. The Said Committee has been re-constituted on 8th February, 2012.

The Government has decided that in States where UIDAI has made good progress or where State/UT Governments/Administrations have given commitment for Aadhaar enrolments and are planning to integrate with various services delivery applications, Aadhaar enrolments through non-RGI Registrars move at full speed. Accordingly, certain States have been specified Statement-I (*See* below) where UIDAI can collect data. It has also been decided that the NPR enrolment will continue as envisaged, but, if in the course of enrolment, a person indicates that he/she is already enrolled for Aadhaar, the biometric data will not be captured by NPR. Instead the Aadhaar number/enrolment number will be recorded in NPR and biometric data will be given to the NPR.

**Statement**

*Unique Identification Authority of India*

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S. No.	States/UTs
1.	Andhra Pradesh
2.	Chandigarh
3.	Daman and Diu
4.	Goa
5.	Gujarat
6.	Haryana
7.	Himachal Pradesh
8.	Jharkhand
9.	Karnataka
10.	Kerala
11.	Madhya Pradesh

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Sl.No.	States/UTs
12.	Maharashtra
13.	NCT of Delhi
14.	Puducherry
15.	Punjab
16.	Rajasthan
17.	Sikkim
18.	Tripura

#### **Reconstitution of IDCS in 200 Districts**

‡397. SHRIMATI BIMLA KASHYAP SOOD: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government is going to start the reconstituted ICDS for initiating multi-sectoral programme in 200 districts and commencing national campaign for this purpose; and

(b) if so, the names of the States and districts alongwith the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) and (b) Strengthening and restructuring of ICDS, initiating multi sectoral programme to address maternal and child nutrition in selected 200 high burden districts and launching a nation-wide information, education and communication campaign against malnutrition are separate decisions taken by the Prime Minister's National Council for India's Nutrition Challenges in its meeting held on 24.11.2010.

Therefore, strengthening and restructuring of ICDS, initiating multi sectoral programme to address maternal and child nutrition in 200 districts and commencing national (nutrition) campaign are three separate proposals. Names of States/ 200 districts for initiating multi sectoral programme to address maternal and child nutrition have not been firmed up.

#### **Enrolments for Aadhaar**

398. SHRIMATI KUSUM RAI:

SHRI PRABHAT JHA:

Will the PRIME MINISTER be pleased to state:

(a) the details of the number of enrolments for Aadhaar by UIDAI till 1st March 2012, State-wise;

(b) the details of UID cards issued so far, State-wise;

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‡Original notice of the question was received in Hindi.